

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/CAA/32, 33/2017
NAME OF THE TRANSFEROR : JAYAVERA FOODS LIMITED
NAME OF THE TRANSFERRE : VEANUS CORN PRODUCTS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Indhumathy P.

Counsel for
petitioners

ORDER

Counsel for the applicant present and stated the report of the Regional Director and the Official Liquidator is awaited. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)